

ITEM NO.13

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7966/2014

(Arising out of impugned final judgment and order dated 02/05/2013 in SA No. 507/2013 passed by the High Court Of Judicature at Allahabad)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

DEVENDRA KUMAR & ANR

Respondent(s)

Date : 21/11/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Ms. Reena Singh, AAG, U.P.
for Mr. Devesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 06.01.2015.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar